

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP 244/93 (JA 569/90)
GA/TAMP, No. ~~244/93~~ /199

R.L.Gera

Versus U.O.I. & Ors.

Date of Order

Orders

23.4.93

Mr. Virendra Lodha, Counsel for the petitioner.
Mr. U.D.Sharma, Counsel for the respondents.

Heard. The learned counsel for the respondents does not have any objection to this M.P. being allowed. However, this M.P. for restoration of O.A. 569/90, which ~~was~~ dismissed in default on 23.3.93, is allowed and the aforesaid O.A. is restored to its original position. The O.A. be listed for admission on 18.5.1993. The M.P. stands disposed of accordingly.

G Krishna
(GOPAL KRISHNA)
JUDL. MEMBER

Copy sent to the app.
Counsel & resp. Counsel
on vide 3144 & 3145

Date 10-5-93

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6/5/93